

Messrs. Skoda (India) Private Limited

- *71. { Shri Surendranath Dwivedy:
Shri D. D. Puri:
Shri P. R. Chakraverti:
Shri Hari Vishnu Kamath:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 401 on the 5th December, 1963 and state:

(a) whether investigation against Messrs. Skoda (India) Private Limited, an East European firm has since been completed;

(b) whether it is a fact that the office of the Trade Commissioner of Czechoslovakia was searched in this connection and some papers have been seized; and

(c) whether any action has been taken against the firm or any other persons connected with this affair?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) The investigation is proceeding.

(b) The office of the Czechoslovak Trade Commissioner was not searched. However, certain documents belonging to Messrs. Skoda (India) Private Ltd., Bombay, which had been kept in the office of the Trade Commissioner, were handed over by the Company to the Bombay Customs authorities.

(c) Show-cause notices have been issued by the Calcutta Customs authorities, in respect of certain alleged offences by the Company and two of its officials and Messrs. India Refractories Ltd. and one of its officials.

Family Planning Day

- *72. { Shri D. C. Sharma:
Shrimati Savitri Nigam:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the 'Family Planning Day' was observed during December, 1963, throughout the country;

(b) if so, the broad features thereof;

(c) the total amount spent on the 'Family Planning Day' celebrations; and

(d) the steps taken to make Family Planning more effective throughout the country on a national basis?

The Minister of Health (Dr. Sushila Nayyar): (a) Yes, Sir.

(b) to (d). A statement containing the required information is laid on the Table of the House. [Placed in Library. See No. LT-2272/64].

Experimental Housing Assessment Committee

- *73. { Shri N. R. Laskar:
Shri Ramachandra Ulaka:
Shri Subodh Hansda:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that his Ministry has constituted an Experimental Housing Assessment Committee for urban areas only; and

(b) if so, the nature and functions of the Committee?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-2273/64].

सामाजिक सुरक्षा

- *74. { श्री सिद्धेश्वर प्रसाद :
श्री हरिश्चन्द्र माथूर :

क्या वित्त मंत्री २८ नवम्बर, १९६३ के तारांकित प्रश्न संख्या २५६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सामाजिक सुरक्षा की दिशा में अपनाये जाने वाले प्रस्तावित उपायों का इस बीच अध्ययन कर लिया गया है;

(ख) यदि हां, तो उस की मुख्य बातें क्या हैं; और

(ग) उन को कार्यान्वित करने के लिए क्या कदम उठाने का विचार है ?

वित्त मंत्रालय में उपमंत्री (श्रीमती तारहेश्वरी सिंहा): जैसा कि सभा को मालूम है, भारत सरकार ने पहली जनवरी, १९६४ से पारिवारिक पेंशन की एक नई योजना लागू की है जिस के अनुसार केन्द्रीय सरकार के जिन कर्मचारियों ने कम से कम एक साल तक नौकरी कर ली हो, वे चाहे स्थायी हों या अस्थायी, उन की मृत्यु होने पर उन की विधवाएं जिंदगी भर पेंशन पाने की हकदार हो जायेंगी। विधवा के न होने पर या उस की मृत्यु हो जाने पर नाबालिग बच्चों को भी तब तक पेंशन मिलती रहेगी जब तक वे बालिग न हो जायें। यह भी फैसला किया गया है कि सभी तरह की पेंशनों की कम से कम रकम, जिस में पेंशनों में की गयी वर्तमान अस्थायी वृद्धि शामिल है, २५ रुपया होगी।

सामाजिक सुरक्षा की व्यवस्था से सम्बन्ध रखने वाली दूसरी समस्याओं पर विचार किया जा रहा है।

Prohibition

- *75. {
 Shri Hari Vishnu Kamath:
 Shri P. C. Borooah:
 Shri Rameshwar Tantia:
 Shri Sarjoo Pandey:
 Shri Vishwa Nath Pandey:
 Shri Umanath:

Will the Minister of Planning be pleased to state:

(a) whether the study team on prohibition has submitted its final report;

(b) if so, its findings and recommendations;

(c) whether a copy of the report will be laid on the Table; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) No, Sir.

(b) to (d). Do not arise.

Price Line

- *76. {
 Shri P. C. Borooah:
 Shri Prakash Vir Shastri:
 Shri Yashpal Singh:
 Shri Bhagwat Jha Azad:
 Shri Vishram Prasad:
 Shri Shree Narayan Das:
 Shri Maheswar Naik:
 Shri B. P. Yadava:
 Shri Bishanchander Seth:
 Shri Dhaon:
 Shri M. L. Dwivedi:
 Shri D. C. Sharma:
 Shri Shiv Charan Gupta:
 Shrimati Savitri Nigam:
 Shri Subodh Hansda:
 Shri Sidheshwar Prasad:
 Shri S. N. Chaturvedi:
 Shri Mohan Swarup:
 Shri Onkar Lal Berwa:
 Shri Harish Chandra Mathur:
 Shri D. D. Mantri:
 Shri Dinen Bhattacharya:
 Dr. U. Misra:
 Dr. Ranen Sen:
 Shri Sarjoo Pandey:
 Shri Gulshan:
 Shri S. M. Banerjee:
 Shri Vishwa Nath Pandey:
 Shri Ram Harkh Yadav:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 103 on the 21st November, 1963 and state: